

Sr.Civil Judge and JMFC, Pavagada  
 Sri.Hanumanthappa V  
 Sr.Civil Judge and JMFC, Pavagada  
 Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
1	M.V.C. 1062/2018 (SUMMONS)		Alu Anjaneya Vs G. Adinarayana	Srinivasa Naidu K V
2	O.S. 70/2019 (SUMMONS) IA/1/2019 IA/2/2019		P.A.Ashok Vs Smt. Parvathabhanu	M.BHAGAVANTHA
3	O.S. 75/2019 (SUMMONS) IA/1/2019 IA/2/2019		Bramhananda Reddy Vs Anjina reddy.H.O	S. Srinivasa Reddy
4	O.S. 51/2020 (SUMMONS)		Lakshmiddevamma Vs C.Rajeshkar	LR.LAKSHMAIAH
<b>WRITTEN STATEMENT</b>				
5	M.V.C. 668/2020 (SUMMONS)		Soma Reddy Vs Vijayalakshmi	Anjaneya
6	M.V.C. 674/2020 (SUMMONS)		Somareddy Vs Vijayalakshmi	Anjaneya
7	R.A. 11/2020 (NOTICE) IA/1/2020		B.Sethyanarayana Vs Ballanarayanappa dead by Lr,s	MURALI KRISHNA
8	M.V.C. 922/2020 (NOTICE)		Thippeswamy Vs Sadhig Pasha	H.A.Prabhakarareddy
9	M.V.C. 967/2020 (NOTICE)		Shankara Naik Vs Ramanjinappa	P.N.Nage reddy
10	Ex.A. 1/2018 (HEARING) IA/1/2018		Hanumappa @ Sannahanumappa Vs Lakshamma	G.S.S
11	R.A. 21/2019 (HEARING) IA/1/2019		Smt. Eramma Vs Erna	M.BHAGAVANTHA
12	O.S. 14/2019 (HEARING)		Smt. T. Kamala Vs D.Shivalingappa	S.N.MURALIDHARA
13	O.S. 28/2019 (HEARING) IA/1/2019		S.A.Gangadhara Vs G.Govindappa	M.NAGESH
14	Misc 3/2020 (HEARING)		G.Sowmya Vs R.Lakshamma	S.T.NARASIMHA
15	O.S. 46/2017 (EVIDENCE) IA/1/2017		K.P.Somashaeakar Vs K.P.Venkaresh	LR.LAKSHMAIAH

Sr.Civil Judge and JMFC,Pavagada  
Sri.Hanumanthappa V  
Sr.Civil Judge and JMFC, Pavagada  
Cause List Date: 05-12-2020

Sr. No. Case Number  
31 M.C. 26/2019  
(EVIDENCE)

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	M.V.C. 970/2018 (EVIDENCE)		Venkataswamy B. <b>Vs</b> Nagaraju T.R.	Srinivasa Naidu K V
17	M.V.C. 63/2019 (EVIDENCE)		N.Murthy @ Manju <b>Vs</b> Vijay Kumar	Muralidhara S N
18	O.S. 7/2019 (EVIDENCE) IA/1/2019 IA/2/2019		Lokesh M <b>Vs</b> Lakshminarayanachari	L.BHARATHABHUSHANA
19	M.V.C. 1029/2019 (EVIDENCE)		Rangamani.H.R <b>Vs</b> M/s Sai Logistics	Pandurangappa.P.R
20	M.V.C. 26/2020 (EVIDENCE)		Shanthamma @ Shanthabal <b>Vs</b> Digavanti Mahammad Rafi	P.N Nage Reddy
21	M.V.C. 145/2017 (ARGUMENTS)		Sri.Manjunatha <b>Vs</b> Sri.M.Ramappa	S.R.Ranganath
22	O.S. 19/2018 (ARGUMENTS) IA/1/2018		B.Borappa <b>Vs</b> Lakshamma	M.BHAGAVANTHA
23	R.A. 55/2019 (ARGUMENTS)		Smt. Mallamma <b>Vs</b> The Junior Engineer,	M.BHAGAVANTHA
24	R.A. 69/2019 (ARGUMENTS) IA/1/2019 IA/2/2019		V.Nagappa <b>Vs</b> K.Doddeerappa	Nagabhushana
25	O.S. 32/2020 (ARGUMENTS)		Anjinppa <b>Vs</b> Hanumanthappa	Mallikarjunaiiah RT
26	O.S. 34/2020 (ARGUMENTS)		The Manager, The State Bank Of P.V.YAGNANARAYANA India <b>Vs</b> Arun kumar P V	
27	M.A. 8/2019 (ORDERS) IA/1/2019		Hanumantharaya <b>Vs</b> Boraiah	M.BHAGAVANTHA
28	M.V.C. 1077/2020 (FIRST HEARING)		Yashodamma <b>Vs</b> Rizwan	S.Srinivasa Reddy
29	O.S. 3/2016 (EVIDENCE)		Smt. Ramalakshamma @ Lakshamma <b>Vs</b> Balakrishna	
30	O.S. 35/2018 (EVIDENCE) IA/1/2018		Somashekara <b>Vs</b> Marakka	M.BHAGAVANTHA

Sr.Civil Judge and JMFC, Pavagada  
Sri.Hanumanthappa V  
Sr.Civil Judge and JMFC, Pavagada  
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	M.C. 26/2019 (EVIDENCE)		Mahalingappa Vs Smt. Manasa	P.S.SHIVAKKUMAR
32	M.V.C. 521/2019 (EVIDENCE)		Lakshamma Vs Paramesh.K.M	K.V.Srinivasa Naidu
33	M.V.C. 851/2019 (EVIDENCE)		P.G.Ramesh Babu Vs Venkatachalapathi	Krishnasastri T S
34	M.C. 61/2019 (EVIDENCE)		Manjunatha Vs Smt. V.G.Geetha	B.Narasimhappa
35	M.V.C. 25/2020 (EVIDENCE)		Gopala.S Vs Digavanti Mahammad Rafi	P.N Nage Reddy
36	M.V.C. 244/2020 (EVIDENCE)		Ramappa G Vs N V Baby	Krishmareddy P C
37	ECA 1/2017 (ARGUMENTS)		Prabhhu Vs Muniswamy	MURALI KRISHNA
38	O.S. 64/2019 (JUDGEMENT) 1A/1/2019		Vijaya Bank Now Bank of Baroda, Vs K.Thirupathaiah	P.V.YAGNANARAYANA
39	O.S. 10/2020 (JUDGEMENT)		State Bank of India Vs Navyashree. K.H.	P.V.YAGNANARAYANA
40	FDP 1/2020 (ORDERS)		Smt. R.Anilaraya Vs Smt. Kalpana	M.BHAGAVANTHA
<b>Cases listed below are adjourned due to Covid 19</b>				
41	ECA 1/2020 (SUMMONS)	22-12-2020	Lakshamma Vs N.S.Manjunatha	V.R.V
42	ECA 2/2020 (NOTICE)	23-12-2020	Anjinamma Vs A.Gangadhar	Ramesha
43	EX 47/2019 (SUMMONS)	02-01-2021	D.A.Krishna Vs Kariyappa	V.SREERAMA
44	M.C. 20/2020 (SUMMONS)	04-01-2021	Lakshmidevi Vs Nil	M.NAGENDRAPPA
45	S.C. 11/2020 (SUMMONS)	04-01-2021	P.Anjinappa Vs Subbarayappa	I.R.LAKSHMAIAH
46	M.C. 46/2020 (NOTICE)	04-01-2021	Chandramohan Reddy Vs Smt. Pavithra	Shashi kiran C reddy

Sr.Civil Judge and JMFC, Ponnampatti  
Sri.Hannumantappa V  
Sr.Civil Judge and JMFC, Ponnampatti  
Case List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
47	M.C. 38/2020 (NOTICE)	05-01-2021	G.Prakash Vs Thimmasai & Shreeya	Mullikarjunan RT



Pri.CIVIL JUDGE AND JMFC.PAVAGADA

Sri. Jagadeesh Biserotti

PRL, CIVIL JUDGE AND JMFC

Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>11.00 AM to 02.00PM</b>				
1	CrL.Misc. 237/2015 (NOTICE)		Roopa Vs Shivakumar @ Sridhar	Narasimha
2	CrL.Misc. 141/2019 (NOTICE)		N.Chandranna Vs G.C.Mahendra	RAJANNA
3	CrL.Misc. 164/2020 (NOTICE)		A Eshwarappa Vs The Tahasildar	Ramesha
4	CrL.Misc. 165/2020 (NOTICE)		A Eshwarappa Vs The Tahasildar	Ramesha
5	C.C. 745/2014 (HEARING)		PAVAGADA.PS Vs SEENA	
6	C.C. 383/2020 (Await report)		Pavagada Police Station Vs Umesha	APP
7	CrL.Misc. 41/2020 (EVIDENCE)		Hanumantharayappa U Vs The Tahasildar	V.D Venkataswamy
8	C.C. 310/2010 (ARGUMENTS)		Pavagad P.S. Vs Ramanaiaka	
9	C.C. 214/2011 (ARGUMENTS)		PAVAGADA.PS Vs ANJNEYALU	
10	C.C. 880/2017 (ARGUMENTS)		Pavagada Police Station Vs Nagaraja	
11	P.C.R. 43/2019 (ARGUMENTS)		M.Chandrappa Vs K.V.Rajaram Reddy	S.N.MURALIDHARA
12	CrL.Misc. 196/2020 (FIRST HEARING)		H Aruna Vs Vinay Kumar V	Maruthi L
13	C.C. 801/2017 (ACCUSED STATEMENT w/s 313 CrPC)		Pavagada Police Station Vs Manjunatha	
14	C.C. 204/2013 (NBW ISSUED)		smt.UMA Vs KRISHNA SHETTY	P.V.Y
<b>Cases listed below are adjourned due to Covid 19</b>				
15	CrL.Misc. 139/2020 (NOTICE)	16-12-2020	M Eranna Vs The Deputy Tahasildar	N.NAGENDRA REDDY

Pr.CIVIL JUDGE AND JMFC, PAVAGADA  
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PRL. CIVIL JUDGE AND JMFC  
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	CrI.Misc. 134/2020 (NOTICE)	17-12-2020	B.S.Varalakshmi Vs	UGRAMURTHY
17	CrI.Misc. 140/2019 (callon)	17-12-2020	J.C.Siddesh alias J.C. Siddappa Prasanna Kumar.S Vs	A.SANJEEVAPPA
18	CrI.Misc. 73/2020 (NOTICE)	24-12-2020	The Tahasildhar Nagesh Vs	Shashi kiran C. reddy
19	CrI.Misc. 121/2020 (callon)	28-12-2020	The Tahasildar K. Surya Prakash Vs	N.R.BALAKRISHNA
20	CrI.Misc. 158/2020 (FIRST HEARING)	28-12-2020	The Chief Officer cum Registrar of Births and Deaths Yogananda G.S. Vs	SRI. R. RANGANATHAPPA
21	CrI.Misc. 188/2020 (FIRST HEARING)	28-12-2020	The Chief Officer Shanthamma Vs	I.S Akkalappa
22	CrI.Misc. 192/2020 (FIRST HEARING)	28-12-2020	Putta Narasappa S Ramesh Babu Vs	ANJINAIAH
23	CrI.Misc. 193/2020 (FIRST HEARING)	28-12-2020	The Tahasildar Ravi Teja.A Vs	V.D.Venkataswamy
24	CrI.Misc. 194/2020 (FIRST HEARING)	28-12-2020	The Chief Officer S Ramesh Babu Vs	Anjaneya
25	CrI.Misc. 162/2020 (NOTICE)	29-12-2020	The tahasildar Krishnanalk Vs	P.V.YAGNANARAYANA
26	CrI.Misc. 102/2020 (callon)	29-12-2020	The Tahasildar Shivamma Vs	M.NAGENDRAPPA
27	CrI.Misc. 110/2020 (callon)	29-12-2020	The Deputy Tahasildar cum Registrar of Birth and Death Nadakacheri, Smt. Padmavathi Vs	S.T.NARASIMHA
28	C.C. 267/2020 (callon)	29-12-2020	The Thasildar Sri.Nagaraju J.R. Vs	APP
29	CrI.Misc. 80/2020 (EVIDENCE)	30-12-2020	Anjaneyalu Nagaraja K.C Vs	M.NAGESH
30	CrI.Misc. 81/2020 (EVIDENCE)	30-12-2020	The Deputy Tahasildar K.C Nagaraja Vs The Deputy Tahasildar	M.NAGESH

**Pr.CIVIL JUDGE AND JMFC, PAVAGADA**  
**Sri. Jagadeesh Biserotti**  
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**Cause List Date: 05-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	CrL.Misc. 82/2020 (EVIDENCE)	30-12-2020	K.C Nagaraja Vs The Deputy Tahasildar	M.NAGESH
32	CrL.Misc. 201/2020 (FIRST HEARING) IA/1/2020	31-12-2020	Lakshmi Vs Krishnappa	D.V.SHESHADRI
33	CrL.Misc. 180/2016 (EVIDENCE)	31-12-2020	AKKAMAHADEVI @ ANUSHREE Vs KANTIRAO T.	RAJANNA
34	CrL.Misc. 123/2017 (EVIDENCE)	31-12-2020	Ramanjinamma Vs Kollappa	VENKATESHAPPA
35	CrL.Misc. 98/2018 (EVIDENCE)	31-12-2020	Smt.K.Manjula Vs Eshwara	D.A.Ravichandrareddy
36	CrL.Misc. 117/2016 (NOTICE)	04-01-2021	SMT. LEELAVATHI Vs K.N.JAYANNA	ADINARAYANA RAO.
37	CrL.Misc. 213/2017 (NOTICE)	04-01-2021	Mounika @ P.G.Uma Vs P.L.Sanjiva Reddy	N.NAGENDRA REDDY
38	CrL.Misc. 78/2018 (NOTICE)	04-01-2021	Sreejaa Vs B.M.Satish kumar	M.L.RAMAKRISHNA
<b>( CrL.Misc./0000021/2009)</b>				
39	CrL.Misc. 292/2018 (NOTICE)	04-01-2021	Sumithra.C.Y. Vs Lakshmesha	UGRAMURTHY
40	CrL.Misc. 39/2019 (NOTICE)	04-01-2021	Venkaatesh Naik Vs The Tahasildar	S.T.NARASIMHA
41	CrL.Misc. 147/2019 (NOTICE)	04-01-2021	Smt. C. Jyothi Vs Sri. Ranganath	K.C.MARANAYAKA.
42	CrL.Misc. 400/2019 (NOTICE)	04-01-2021	The Head Master Vs Tahasildar	Nil
43	CrL.Misc. 50/2020 (NOTICE)	04-01-2021	Shobha V Vs S Nagaraju	N.NAGENDRA REDDY
44	CrL.Misc. 95/2020 (NOTICE)	04-01-2021	Manjula Vs Rajesh	N.NAGENDRA REDDY
45	CrL.Misc. 340/2016 (HEARING)	04-01-2021	Sreeja Vs B.M.Sathish kumar	M.L.RAMAKRISHNA
46	CrL.Misc. 143/2016 (EVIDENCE)	04-01-2021	E.SHYLAJA Vs P.V.BOMMEGOWDA	R.N.BHARATHI



**Pri.CIVIL JUDGE AND JMFC, PAVAGADA**  
**Sri. Jagadeesh Biserotti**  
**PRL. CIVIL JUDGE AND JMFC**  
**Cause List Date: 03-12-2020**

<b>Sr. No.</b>	<b>Case Number</b>	<b>Timing/Next Date</b>	<b>Party Name</b>	<b>Advocate</b>
47	Cri.Misc. 105/2018 (EVIDENCE)	04-01-2021	Smt.Gagula Lingamma Vs Jayaramappa	P.V.YAGNANARAYANA
48	Cri.Misc. 134/2018 (EVIDENCE)	04-01-2021	Smt.Bhagyamma Vs Bhoja	S.N.MURALIDHARA
49	Cri.Misc. 192/2018 (EVIDENCE)	04-01-2021	Smt.Jyothi Vs Naresha	H.A.Prabhakara Reddy
50	Cri.Misc. 198/2018 (EVIDENCE)	04-01-2021	Smt.Bhudevi Vs Ramesh	V.SREERAMA
51	Cri.Misc. 72/2019 (EVIDENCE)	04-01-2021	Smt.B.R.Mangala Vs Mahesha	UGRAMURTHY
52	Cri.Misc. 376/2019 (EVIDENCE)	04-01-2021	Siddagangamma Vs The Tahasildar	UGRAMURTHY
53	P.C.R. 68/2017 (HEARING)	16-01-2021	Hanumanthappa Vs N.Gopal	N.NAGENDRA REDDY
54	P.C.R. 62/2017 (Await report)	16-01-2021	G.Shivakumar Vs Kondainh	R.HANUMANTHARAYA
55	Cri.Misc. 21/2019 (callon)	16-01-2021	Shaboona Vs Dadapeer	SRI.R.RANGANATHAPPA



PrL CIVIL JUDGE AND JMFC, PAVAGADA  
Sri. Jagadeesh Biserotti  
PRL CIVIL JUDGE AND JMFC  
Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	EX 4/2003 (NOTICE)		Doddaramappa Vs I.Pathalingappa	SRI.M.N.ADVOCATE
2	EX 19/2011 (NOTICE)		D.A.NALINA KUMARI Vs NARAYANA SETTY	adhinarayan
3	O.S. 387/2015 (NOTICE) IA/1/2015 IA/2/2015		Shankaramma Vs Hanumakka	I.R.LAKSHMAIAH
4	FDP 5/2013 (Settlement)		Hanumantharayappa Vs Siddappa	P.V.Y
5	O.S. 65/2011 (APPEARANCE OF PARTY) IA/1/2011		D.PRAHALAD Vs ASWATHANARAYANAPPA	ADHINARAYANA RAO
6	O.S. 433/2015 (HEARING) IA/1/2015 IA/2/2015		Jayamma Vs T.krishnappa	MURALI KRISHNA
7	O.S. 471/2014 (Await report)		B.Hanumantharayappa Vs Kariyanna	S.R.V.
8	O.S. 325/2013 (EVIDENCE) IA/1/2013		G.VEDAVATHI Vs G.N.NAGARAJ	M.NAGENDRAPPA
9	FDP 3/2014 (EVIDENCE)		H.Thippeswamy and others Vs Smt. Gangamma and others	M.N
10	O.S. 339/2014 (EVIDENCE) IA/1/2014		Sanjeevamma Vs Ramasanjeevaiah	U.M
11	O.S. 189/2017 (EVIDENCE)		P.Bhagyalakshmi Vs A.Harish Babu	K.R.Shivanna
12	O.S. 308/2001 (ARGUMENTS)		Anitha alias Thulasi Vs Rajagopala	SRI.M.NAGENDRAPPA
13	O.S. 489/2013 (ARGUMENTS) IA/1/2013		S.RAMAPPA Vs SMT. MARAKKA	M.BHAGAVANTHA
14	O.S. 27/2014 (ARGUMENTS) IA/1/2014 IA/2/2014		NIJAM ALI Vs B.S.BHARATH	M.NAGESH
15	O.S. 209/2009 (OBJECTION TO IA)		NADIPANNA Vs NADIPANNA	ANR

PRL CIVIL JUDGE AND JMFC, PAVAGADA  
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Cause List Date: 05-12-2020

Sr. No. Case Num

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	EX 8/2010 (PROCLAMATION)		Saraswathi Vs Gowdappa	
17	O.S. 255/2015 (OBJECTION TO IA) IA/1/2015		P.Obanaika Vs Palamma	VENKATESHAPPA
18	O.S. 73/2016 (OBJECTION TO IA) IA/2/2016 IA/1/2016		Bheemakka Vs Rangamma	M.BHAGAVANTHA
19	O.S. 67/2020 (HEARING ON IA) IA/1/2020		Mallikarjunaiah Vs B Thimmanna	M.NAGENDRAPPA
20	O.S. 191/2020 (HEARING ON IA) IA/1/2020		Narasimhamurthy Vs Hanumantharaysappa	THIPPESWAMY T
<b>11.00 AM to 02.00PM</b>				
21	EX 50/2015 (callon)		N.Keshava Vs N.Anjinappa	N.NAGENDRA REDDY
22	O.S. 347/2016 (EVIDENCE)		Sanneerappa Vs Siddappa	R.N.Bharathi
23	O.S. 249/2017 (EVIDENCE) IA/1/2017		Ashwathappa Vs G.Venkatalakshamma	P.V.YAGNANARAYANA
24	O.S. 91/2018 (EVIDENCE)		K.Doddegowda Vs Smt.Lakshmidevi	S.N.MURALIDHARA
25	O.S. 701/2012 (DEFENCE EVIDENCE) IA/1/2012		Kariyanna Vs Jayaramappa	R.Venkatesh
26	O.S. 461/2014 (DEFENCE EVIDENCE)		Siddalingamma Vs Nagamma	S.N.MURALIDHARA
<b>Cases listed below are adjourned due to Covid 19</b>				
27	EX 51/2016 (HEARING)	16-01-2021	Akkamma Vs Ramanna @ Ramaiah Dead by his legal Heirs Subbamma	M.BHAGAVANTHA
28	O.S. 369/2019 (callon)	16-01-2021	K.Eshwaraiiah Vs The chief Secretary	D.R.RANGANATH
29	EX 23/2020 (FIRST HEARING)	16-01-2021	Dodda Puttamma @ Puttamma Vs B Mariswamy	D.PANDU RANGAPPA
30	O.S. 185/2020 (FIRST HEARING) IA/1/2020	16-01-2021	Manjunath R Vs Ramanna	AKKappa I.S

Prl.CIVIL JUDGE AND JMFC, PAVAGADA

Sri. Jagadeesh Biserotti

PRL- CIVIL JUDGE AND JMFC

Cause List Date: 05-12-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
31	FDP 16/2020 (FIRST HEARING)	16-01-2021	Durgamma Vs Nadipakka	P.S.SHIVAKKUMAR
32	O.S. 3/2018 (EVIDENCE) IA/1/2018 IA/2/2018	16-01-2021	Lakshamma Vs Ramanjinamma	D.N.Naganna
33	EX 2/2016 (NOTICE)	20-01-2021	Basavarappa Vs Nanjundappa	M.BHAGAVANTHA
34	O.S. 75/2017 (NOTICE) IA/1/2017	20-01-2021	S.Madhu Vs Sreeramappa	ADINARAYANA RAO
35	O.S. 141/2018 (NOTICE) IA/1/2018	20-01-2021	Adinarayana Vs Chikka Thimmaiah	Anjaneya
36	FDP 10/2018 (NOTICE)	20-01-2021	H.R.Sreenivasamurthy Vs E.S.Venkatesha Guptha Since dead by Lrs. A/E.V.Narayanadath since dead by Lrs. 1a 1.E.N.Venkatanaraya	S.N.MURALIDHARA
37	EX 5/2019 (NOTICE)	20-01-2021	Smt. Marakka Vs Lokesh	M.BHAGAVANTHA
38	FDP 10/2019 (NOTICE)	20-01-2021	Hanumakka Vs Anjinamma	ANJINAI AH
39	EX 73/2019 (NOTICE)	20-01-2021	Lakshamma Vs H.Jallegowda	ANJINAI AH
40	EX 1/2020 (NOTICE)	20-01-2021	Smt.Nagamani Vs Naganna	S.R.VENKATARAMAREDDY
41	EX 2/2020 (NOTICE)	20-01-2021	K.Nanjappa Vs Muthyalappa	L.Maruthi
42	EX 6/2020 (NOTICE)	20-01-2021	Vijaya Bank now it is amalgamatede to bank of boroda Vs Nagarathnamma	S.V.RAGHU
43	EX 16/2020 (NOTICE)	20-01-2021	Vijaya Bank now Bank of Baroda Vs Eshwarappa	S.V.RAGHU
44	EX 18/2020 (NOTICE)	20-01-2021	Vijaya Bank now Bank of Baroda Vs Ramachandrappa	S.V.RAGHU
45	EX 24/2020 (NOTICE)	20-01-2021	H. Kumar Vs S. Shanthamma	I.R.LAKSHMAIAH



**Prl.CIVIL JUDGE AND JMFC, PAVAGADA**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
46	O.S. 319/2019 (Settlement)	20-01-2021	Smt.Gangamma&Channamma Vs Smt.Yallamma	R.N.Bharathi
47	O.S. 55/2020 (APPEARANCE OF PARTY)	20-01-2021	H.B.Maraiah Vs Channappa	S.N.MURALIDHARA
48	EX 12/2017 (HEARING)	20-01-2021	Ramakrishna Vs Buplappa	I.S.AKALAPPA
49	EX 39/2017 (Await report)	20-01-2021	N.Gurudath Vs Narasappa	M.BHAGAVANTHA
50	EX 41/2017 (Await report)	20-01-2021	Anjinappa Vs Hanumakka	D.PANDU RANGAPPA
51	EX 47/2017 (Await report)	20-01-2021	C.Erfegowda Vs Gonchakar Eranna	M.NAGESH
52	EX 55/2017 (Await report)	20-01-2021	P.E.Nagaraja Vs Hanumantharaya	S.N.MURALIDHARA
53	O.S. 77/2018 (Await report) IA/1/2018 IA/2/2018	20-01-2021	M.V.Sreerama Gupta Vs The Deputy Commissioner	P.S.SHIVAKKUMAR
54	EX 38/2018 (Await report)	20-01-2021	G.Maruthi Prakash Vs Hemji Naik	I.S.AKALAPPA
55	EX 3/2019 (Await report)	20-01-2021	N.Keshava Vs Smt. Premila	N.NAGENDRA REDDY
56	O.S. 205/2018 (EVIDENCE)	20-01-2021	Y.R.Mohan Kumar Vs The Chief Officer	D.V.SHESHADRI
57	EX 21/2017 (callon)	20-01-2021	State Bank of India Vs Shree Pavan Krushi Mahila S.H.G.	P.V.YAGNANARAYANA
58	EX 25/2017 (callon)	20-01-2021	State Bank of India Vs Shree Durga Treds Mahila S.H.G.	P.V.YAGNANARAYANA
59	FDP 1/2018 (callon)	20-01-2021	Nanjappa Dead by Lrs.Shivamma Vs H.Eshwaraiah	M.V.Dayananda Sagar
60	EX 41/2018 (callon)	20-01-2021	Hanumanthappa Vs P.Sanjeevappa dead by Lrs a)Sanjeevamma	S.T.NARASIMHA

Pri.CIVIL JUDGE AND JMFC, PAVAGADA

Sri. Jagadeesh Biserottl

PRL. CIVIL JUDGE AND JMFC

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
61	EX 6/2019 (callon)	20-01-2021	Gangarathamma Vs Ningappa	I.R.Prabhulinge gowda
62	Misc 2/2019 (callon)	20-01-2021	N.Ramesh Vs Eshwarappa	ADINARAYANA RAO
63	Misc 4/2019 (callon)	20-01-2021	Sri. Dasappa reptd by his GPA Holder Sri. Vinay Vs Sri. Chikkanna	P.SUBRAMANYAM
64	O.S. 69/2019 (callon) IA/1/2019	20-01-2021	Vijaya Bank, Head Office Bengaluru Branch at Pavagada reptd its Manager and PAH, Ashwathanarayan Vs Sri.Muddappa	LAKSHMIKANTHAN
65	O.S. 233/2019 (callon)	20-01-2021	Smt. Padma Vs Pedda Peddanna	I.S.AKALAPPA
66	FDP 18/2019 (callon)	20-01-2021	Kempakka Vs Muddakka	UGRAMURTHY
67	EX 82/2019 (callon)	20-01-2021	D.A Amaranath Vs D.v Krishnamurthy	MEHABOOB BASHA
68	EX 49/2017 (NBW ISSUED)	20-01-2021	Hanumantharayappa S. Vs Thimmappa @Thimmarayappa	R.HANUMANTHARAYA
69	FDP 6/2019 (OBJECTION TO IA)	20-01-2021	Gujaramma Vs Tholasamma	M.BHAGAVANTHA
70	FDP 23/2019 (OBJECTION)	20-01-2021	S.Karibasavaiah Vs R.S.Thippesamy	P.S.SHIVAKKUMAR

**Pri.CIVIL JUDGE AND JMFC, PAVAGADA**  
**Sri.Bharath Yogeesh Karagudari**  
**ADDL. CIVIL JUDGE AND JMFC**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	EX 31/2014 (Balance)		MANJAMMA Vs Ranganna	M.Bhagavantha
2	O.S. 442/2016 (Await report) IA/1/2016		Aluvelamma Vs Giriyappa	S.N.CHANNAKRISHNA REDDY
3	O.S. 254/2015 (EVIDENCE) IA/1/2015		Subbamma Vs Hanumantharaya	ADINARAYANA RAO
4	O.S. 370/2015 (EVIDENCE) IA/1/2015		RAYANNA Vs LAKSHMI NARASAPPA	ADINARAYANA RAO
5	O.S. 434/2015 (EVIDENCE) IA/1/2015		Eranna Vs Ramareddy	N.NAGENDRA REDDY
6	O.S. 304/2016 (EVIDENCE) IA/1/2016		Umakka Vs Salakka	S.T.NARASIMHA
7	O.S. 106/2017 (EVIDENCE) IA/1/2017		Anjinareddy Vs K.Mohan Raju	N.NAGENDRA REDDY
8	O.S. 310/2017 (EVIDENCE) IA/1/2017		Chandrakala @ Chandrakumari Vs H.Ramalingam Nayak	Ramesha
<b>CROSS EXAMINATION OF PW</b>				
9	O.S. 482/2014 (EVIDENCE) IA/1/2014		Gangappa Vs Durugamma	M.Bhagavantha
10	O.S. 52/2018 (EVIDENCE) IA/1/2018		Lakshamma @ Lakshmiddevamma Vs Bettada Thimmappa	N.NAGENDRA REDDY
11	EX 53/2013 (ARGUMENTS)		BHADRACHALA SETTY Vs SIDDALINGAMMA	R.RANGANATHAPPA
12	O.S. 252/2015 (ARGUMENTS) IA/1/2015		P. Shivashankarappa Vs Rangappa	P.S.SHIVAKKUMAR
13	O.S. 402/2013 (HEARING ON IA) IA/1/2013		THIMMA REDDY Vs DASANNA	P.V.Y
14	O.S. 504/2014 (HEARING ON IA) IA/1/2014 IA/2/2014		SMT. ALUVELAMMA Vs P.Venkatappa	M.B.M
15	EX 28/2015 (PROCLAMATION)		B.P.BASAIHAH Vs GUDDA MALLAPPA	I.R.LAKSHMAIAH



**PS/CIVIL JUDGE AND JMD, BAVAGADA**  
**Sri. Bharath Yegorath Karaguntari**  
**ADML. CIVIL JUDGE AND JMD**  
**Case List Date: 05-12-2020**

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
16	O.S. 434/2018 (SUMMONS ON IA) IA/1/2018		Ajithappa Vs Dadhanna	M.BHAGAVANTHA
Cases listed below are adjourned due to Covid-19				
17	EX 11/2017 (Settlement)	07-12-2020	Kumari Shreevaha Minge Represented by manager K.H.Narendra Nayaka Vs Bommalingappa	Narasimha
18	EX 23/2017 (Settlement)	08-12-2020	State Bank of India Vs Shree Krushi Sai S.H.G.	P.V.YAGNANARAYANA
19	O.S. 214/2017 (Settlement) IA/1/2017	08-12-2020	Rajurak Vs Lakshminarasimma	S.R.VENKATARAMAREDDY
20	O.S. 410/2017 (Settlement) IA/1/2017	10-12-2020	Lakshminarasimappa Vs Ajithappa	M.BHAGAVANTHA
21	EX 42/2019 (Settlement)	11-12-2020	P.Thimmarah Vs K.Rajanna	S.N.MURALIDHARA
22	O.S. 118/2019 (EVIDENCE) IA/1/2019	18-12-2020	R.Poovalanona Vs B.Hanumantharayappa	P.V.YAGNANARAYANA
23	O.S. 274/2019 (EVIDENCE)	22-12-2020	Ajithayyappa Vs The Chief Secretary	D.Prabhakar
24	O.S. 278/2017 (EVIDENCE) IA/1/2017	23-12-2020	Nagabhisshata Vs Raghu	M.NAGENDRAPPA
25	EX 37/2017 (OBJECTION TO IA)	11-01-2021	J.Somareddy Vs Shreekanth	G.C.MANJUNATHA
26	EX 37/2019 (OBJECTION TO IA)	12-01-2021	K.Ajithappa Vs M.S.Mallikarjuna	V.SREERAMA
27	EX 68/2019 (SUMMONS)	13-01-2021	Smt. Sreedharamma Vs Smt. Abudalmona	I.S.AKALAPPA
28	O.S. 374/2019 (SUMMONS) IA/1/2019	14-01-2021	Sareganna Vs Nagappa	M.L.RAMAKRISHNA
29	EX 26/2018 (SUMMONS)	16-01-2021	VJAYA BANK REPRESENTED BY ITS MANAGER RAVISHANKAR Vs ANJANIYA VIYALAGAM SELF HELP GROUP, ARASIKERE, REPTD. BY ITS PRESIDENT H.HANUMANTHARAYAPPA	S.R.VENKATARAMAREDDY

**Prl.CIVIL JUDGE AND JMFC,PAVAGADA**  
**Sri.Bharath Yogeesh Karagudari**  
**ADDL. CIVIL JUDGE AND JMFC**  
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<b>02.45 PM to 05.45PM</b>				
1	C.C. 638/2014 (SUMMONS)		THIRUMANI .P.S Vs NARAYANAPPA	
2	C.C. 28/2016 (SUMMONS)		STATE Vs CHANNAKESHAVA	
3	C.C. 1064/2014 (ARGUMENTS)		THIRUMANI P.S Vs SUBBARAYUDU	
4	C.C. 39/2017 (RE-ISSUE SUMMONS)		STATE Vs Eranna	
<b>Cases listed below are adjourned due to Covid 19</b>				
5	C.C. 308/2020 (Settlement)	09-12-2020	Y.N.Hosakote Police Station Vs Obalesha	APP
6	CrI.Misc. 260/2017 (OBJECTION)	02-01-2021	Gowramma @ Govindamma Vs Sathyanarayana	Mallikarjunaiah RT
7	C.C. 83/2018 (REISSUE OF NBW)	04-01-2021	Nagendra Vs Manjunatha K.S.	S.T.NARASIMHA
8	CrI.Misc. 107/2019 (RE-ISSUE SUMMONS)	05-01-2021	Shabhana Taj Vs Jakeer Hussaian	Nagaraju L E
9	P.C.R. 20/2020 (Sworn Statement)	06-01-2021	Balaji Vs Jinoy C. Jobai	Sathyanarayana Setty K.T
10	C.C. 135/2017 (SUMMONS)	07-01-2021	Bommanaika Vs R.K.Ramakrishna	Mahaboob Basha
11	CrI.Misc. 77/2020 (SUMMONS)	08-01-2021	Chikka Bommaiah Vs The Tahasildar	S.T.NARASIMHA